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ITEM NO.31

COURT NO.8

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1)... 2012  
CRLMP.NO(s). 27973

(From the judgement and order dated 22/05/2012 in CRLA No.3000/2003, of  
The HIGH COURT OF JUDICATURE AT ALLAHABAD)

ABHAI KUMAR AND ORS

Petitioner(s)

VERSUS

KAILASH SAHKARI AVAS SAMITI LTD AND ANR

Respondent(s)

WITH CRLMP.NO(s). 27973/2012  
(With appln(s) for c/delay in filing SLP and office report)

Date: 11/01/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN  
HON'BLE MR. JUSTICE V. GOPALA GOWDA

For Petitioner(s)

Ms. Purnima Bhat,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

Issue notice on the application of condonation of delay as  
well as on SLP.

Tag with SLP(Cr1)No.5900/2012.

(O.P. Sharma)  
Court Master

(M.S. Negi)  
Court Master